

OANo-843/95

05-09-2002

Hon'ble Mr. Justice R.R.K. Bivadi, V.C.

Hon'ble Mr. K.K. Srivastava, A.M.

List has been revised, none for the applicant. Km S. Srivastava, learned counsel for the respondents.

The O.A. is dismissed in default, No order as to costs.


A.M.


V.C.

②